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SHRI PILOO MODY: Mr. Yadav,

SHRI RAMANAND YADAV: He is here in Parliament only to make jokes.

SHRI PILOO MODY: That is too much.

श्री रामानन्द यादव : मैंने यह प्रश्न किया है कि मैंमको, दुर्गापुर की क्या यह क्षमता है कि नहीं वह देश में माइनिंग इंडस्ट्री के लिये जितने तरह की ग्रौर जितनी मशोनरी की जरूरत है, सब तरह की क्वालिटी की, वह उसको बना सकती है या नहीं ? यह मेरा पहला प्रश्न था । दूसरा मैंने यह कहा कि जब क्षमता है तो फिर ग्रापने फिर बाहर से मंगाने के लिये क्यों ग्राईर दिया ?

KUMARI ABHA MAITI: Sir, he has put two questions. To No. 1. I say, yes, barring a few items the profile of which is not with MAMC...

SHRI KALYAN ROY: What is the meaning of profile?

KUMARI ABHA MAITI: Sir, what a profile

MR. CHAIRMAN: He is an expert; he understands it. You need not tell him.

KUMARI ABHA MAITI: Sir, I have already said under what circumstances the previous Government had given orders to private parties, how, during 1976 most of the private parties have been granted licences or letters of intent. In 1978, only two or three units have been given.

SHRI KALYAN ROY: West German collaboration. (Interruptions).

KUMARI ABHA MAITI: I do not know whether it is West German col laboration . . . (Interruptions)

Where there is the latest technology

and know-how . . . (Interruptions).

SHRI KALYAN ROY: It is an agent of multi-nationals.

SHRI PILOO MODY: The important thing is, it is not Soviet collaboration. Non-Soviet elaboration.

KUMARI ABHA MAITI: What MAMC cannot do that is given to the private parties. And we are looking after the interests of MAMC, definitely because it is our own undertaking. You will be glad to know that whatever orders were cancelled by the coal industry previously, now they have agreed to give all those order-to MAMC. For thai, reason, their position is very sound and we a: making an endeavour to have more orders so that there will be no sv apprehension in the minds of the ei ployees or the labour leaders. And it is not true that any time Mr. Fernandes, the Industry Minister, has said that it will be closed down.

SHRI R. R. MORARKA: Sir during the year 1977-78, this company suffered a loss of Rs. 24 crores. I would like to know from the hon. Minister about its performance during the current year. Secondly, Sir, the Government had appointed a committee to go into the details of the malodies of this company. I would like to know whether that committee has submitted its report and, if so, what the findings are.

KUMARI ABHA MAITI: The study has revealed that, as against the total requirements of production worth *Us.* 318 crores by the manufacturing units, including MAMC and private units, production worth Rs. 229 crores will be manufactured by all these units including MAMC and the rest will heimported from other countries. The> second thing is that the loss was due to the cancellation of the order placed by the coal industry, major orders we get from them and they caaauael-led the orders during that period.

SHRI KALYAN ROY: They are independent.

KUMARI ABHA MAITI: No. They cancelled those orders and MAMC suffered mainly due to that.

SHRI R. R. MORARKA: Sir, my question has not been answered. I wanted to know about the performance of this company during the current year as against a loss of Rs. 24 crores suffered by it in the last year.

KUMARI ABHA MAITI: This year the performance is very good and steadily we are having our production. This year we are thinking that at least production worth Rs. 28 crores we will get from MAMC.

MR. CHAIRMAN: Mr. Kulkarni. Be brief. We have already spent 15 minutes on it.

SHRI ARVIND GANESH KULKARNI: I will be very brief. Bill, Sir, the problem involved h of national importance. That is why I have to ask very specifically from the Minister or the Prime Minister who is present here certain questions. The basic apprehension not only in the minds of the Opposition but also in the minds of the people in the country is about the Government's faith in public sector as the licence to this Bharat Electric Co. etc., was given because the MAMC delayed the delivery. A Government which has got supreme faith in the public sector •will always wobble like this. Nationalisation threats are being thrown at the Tatas and the Birlas I really pity Mr. Tata because he is the leader of the industry and we are very proud of having a Tata in thic country. You want to nationalise their companies while you cannot manage your own companies as regards working efficiently regularised deliveries. It is a pity. And I pity Tata more because he is taken, for ride by such a slogan. I really -want to ask the

Minister whether the slogans are given to match leader of a political party or it is a faith of the Government? (*Interruptions*) I am defending everybody who is a nationalist and who can produce something right from the kulak to the industrialist. So, Sir, I want to know from the Government whether they have a real faith in the public sector; and, if so, would they assure UG to withdraw these licences given in 1979, though in 1976 my party must have begun that work—that also is to be condemned?

KUMARI ABHA MAITI: There is no truth that we have no faith in the public sector. We have full faith in the public sector (Interruptions). And the second thing is that MAMC could not manufacture all these things. So the previous Government . . . (Inter-ruptions).

SHRI ARVIND GANESH KULKARNI: It is in 1979. And your Ministry says that the items can be manufactured. Now dare you say that you have faith in the public sector?

KUMARI ABHA MAITI: ... and definitely when the MAMC will expand and when it will have its new profile, definitely the whole thing ... (*Interruptions*).

SHRI ARVIND GANESH KULKARNI: What is profile? What is the type of profile she is talking about? It is a project report, you have to say.

श्री सीता राम केसरी: सभापित जी, मुझें बड़ खेद के साथ यह कहना पड़ रहा है कि इस विभाग के जा मबा ह उन्होंने करीब-करीब निर्णय कर लिया है कि सदन में न श्रायें। मैं श्रापसे इस बात को प्रत्यक्ष भी करता हूं कि इस विभाग के मंत्री श्री जार्ज फर्नेन्डीज या तो इस सदन में श्राने की हिस्मत नहीं करते हैं या

MR. CHAIRMAN: That is not a supplementary.

SHRI ANANT PRASAD SHARMA: It is a very important supplementary.

भी सीता राम केसरी : ग्रव में इनसे दुख प्रकट करते हुए प्रकृत करता है कि क्या यह नच है कि गवनमेन्ट ने कोई पैनल बनाया था ग्रीर उसने यह रिपोर्ट दी है कि इम्पोर्ट की वजह से यह जो स्थानीय कम्पनियां इंडिजनस कम्पनीज हैं, मैत्फैक्चरमं है, उन्हें बहुत बड़ा लास हो रहा है ? घीर क्या उसमें उन्होंने यह कहा है कि उनकी केपेमिटी की जितनी पटिलिटी होनी चाहिये. वह नहीं हो पाई थी क्योंकि वे जो माल प्रोडास करते हैं उसकी खपत आपके यहां नहीं होती है ?

MR. CHAIRMAN: Put a supplementary.

श्री सीता राम केसरी : अगर कहा जाए, तो मैं पैनल की रिपोर्ट जो मेरे पास है, उसे पढ़ कर सुनार्दु।

MR. CHAIRMAN: Please resume your seat Do not read

KUMARI ABHA MAITI: The question put to me is regarding the report of the Committee which re cently we had appointed. Sir, they have given a report in regard to pro ductivity. I will read out the report. You will be satisfied. In regard to the productivity.....

SHRI KALYAN ROY: Not productivity. Instead of indigenous manufacture, because of your unrealistic multinational policy, you are importing the equipments from abroad.

श्री सीता राम के तरी : (Interruptions). मंत्री महोदय को यहां स्राना चाहिय । मैं

विशेष तौर पर निवेदन करना चाहता है जबकि प्रधान मंत्री जी यहां है कि ग्रापके उद्योग मंत्री सदन में भ्राने से भागते हैं क्योंकि बहत सारे प्रश्न उनके प्रति हैं।

SHRI MORARJI DESAI: The Industry Ministry is not running away from the House. He ha(s gone foi the....

SHRI SITARAM KESRI: Industry Minister, Sir.

SHRI MORARJI DESAI: He was presiding at Bangalore for three days on the Commonwealth Industries Ministers' Conference. Therefore, he is coming today. But now it depends upon the arrival of his plane. (Interruptions)

MR. CHAIRMAN: Why are you bothered, Mr. Kalyan Roy?

SHRI KRISHNA CHANDRA PANT: It is a case of eve-teasing.

SHRI KALYAN ROY: I am helping her.

MR. CHAIRMAN: You may help or you may not help. Why are you interfering with every supplementary and every reply? No, it is not correct.

KUMARI ABHA MAITI: As soon as we are able to manufacture all these items, we will discontinue the import of these items. It is an ordinary thing, a general thing. When we will be able to manufacture all these things, definitely imports will stopped. be (Interruptions)

MR. CHAIRMAN: Everybody wants to speak them. You are pleading for everybody.

भी भरूप नाम राव : क्वा उद्योग राज्य मंत्री यह बतलाने की कृपा करेंगे कि जी सामान पब्लिक सैक्टर इण्डस्ट्री में बनता है और जो सैल्फ-प्लान्ड इकानमी के लिये जरूरी है उन सामानों को ग्राप भविष्य में विदेशों से

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KUMARI ABHA MAITI: That is the policy of the present Government.

SHRI VIREN J. SHAH: In view of the earlier reply about losses year after year incurred by this Corpora-lion and certain difficulties which lead to higher cost of production, would the honourable Minister enlighten us whether, in the timing of conceiving of this particular project and implementing it, in the type of equipment that is set up, in all these things there is any basic defect which make? it difficult for this particular Corporation to function in an efficient manner?

KUMARI ABHA MAITI: There is *no* difficulty in it.

SHRIMATI AMBIKA SONI: Is it or is it not a fact that the panel set up by the Ministry of Industry has said in its various recommendations that there is a lack of rapport between the manufacturers and the users of mining equipment and that is the reason why the public sector MAMC is suffering losses? It is also suggested that when the Government undertakes import of certain equipment which may not be made in the country at the moment, it should combine it with the simultaneous transfer of technology to our manufacturing unit. Is it or is it not a fact that the Government has overlooked this suggestion along with the suggestion of having a development funds to modernise the manufacturing units of our country?

KUMARI ABHA MAITI: The Government is helping MAMC to modernise the whole thing and also for diversification. It is not correct to say that there is no rapport between MAMC and the other units.

Loveraj Kumar Committee report oa the cement industry

- '242. SHRI AMARPROSAD CHAK-RABORTY: Will the Minister of IN-DUSTRY be pleased to state:
- (a) whether it is a fact that the Loveraj Kumar Committee on the cement industry has submitted its report to Government; and
- (b) if so, what are the main recommendations of the Committee and whether Government have decided to implement the recommendations?

उद्योग मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : (क) जी, हां।

(ख) रिपोर्ट की जांच की जा रही है और जब तक सरकार द्वारा इन सिफारिओं पर निर्णय नहीं ले लिया जाता है, समिति द्वारा की गई सिफारिओं को प्रकट करना लोकहित में नहीं है।

f[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) The report is under examination and it is not in the public interest to disclose the recommendations made by the Committee until decisions are taken by the Government on these recommendations.

SHRI AMARPROSAD CHAKRABORTY: Sir, this is another problem touching the people of the entire country. Cement is exported to the tune of 6.30 laKh tonnes to the neighbouring countries of Bangladesh, Pakistan and Sri Lanka and 8.4 lakh tonnes of cement is being imported from Korea, Romania and Poland. The people of this country are not getting their normal requirement of cement. And the price of cement has risen from Rs. 344 to Rs. 666 in the market. The Loveraj Kumar Committee has recommended in its report that addi-

f[] English translation.

tional incentives should be given. So I would like to know what steps the Government has taken so far to reach cement to the people of this country instead of exporting it to outside countries and without meeting the requirements of the people of India.

श्री जनदम्बो प्रशाद यादव : श्रीमन्, आपकी आज्ञा हो तो मैं जबाब दे सकता हूं यद्यपि मूल प्रश्न दूसरा है, वह रिपोर्ट के बारे में है श्रीर उस से यह सवाल उठता नहीं है। लेकिन इस प्रश्न का सार्वजनिक महत्व है इसलिए मैं थोड़ा जवाब देना चाहंगा।

जहां तक एक्सपोर्ट की बात है, सिर्फ भूटान, बंगलादेण, नेपाल जैसे नेबरिंग और अंडर डेंबलप्ड देशों को छोड़ कर, जिन को हमारी मदद की अरूरत है, और कहीं एक्सपोर्ट नहीं करते हैं। दूसरे, जहां तक हमारी कमी है, इस कमी को पूरा करने के लिए हमने 1978-79 में 27 मिलियन टन्स की क्षमता (केपेसिटी) बढ़ायी है और उसका प्रोडक्शन 40 पर सेन्ट तक आ गया है।

श्रीमन्, जहां तक एडिशना कैपेसिटी बढ़ाने की बात है जिससे हम अपनी आवश्यकता पूरी कर सकें उसके लिए लार्ज स्केल में 22 मिलियन टन्स की कैपेसिटी बढ़ाने की कमता हमने प्राप्त कर ली है और मिनी क्षेत्र में 10 लाख टन के लगभग क्षमता हमने बढ़ायी है और जो एडिशनल कपेसिटी है वह 1978-79 में 1.13 मिलियन टन्स की कैपेसिटी में पूरा करने का प्रयास है ताकि क्षमता को ज्यादा बढ़ाये और जो कमी है उसको पूरा करें। जिस गति से कमी चल रही है उसी गति से हम उस को पूरा करने में आगे आने वाले समय में सक्षम हो जाएंगे।

MR. CHAIRMAN: Ar_e you going to ask about this particular committee's report?

SHRI AMARPROSAD CHAKRA-BORTY: Yes. They are avoiding

the main thing. Cement is being sold to our own people in the black-market where the price is Rs. 660. The Loveraj Kumar Committee's Report was submitted to the Government in January and they have suggested something on which he is silent. Is it a fact that the Committee has recommended an increase of Rs. 39.90 per tonne at the retail level over the existing price? is it also a fact that the Loveraj Committee has recommended that .instead of Rs. 344 an amount of Rs. 22i> should be charged after the return of the income tax? Sir, he is keeping us in the dark. People in this country are not getting cement and they are forced to buy cement at Rs. 600/66 in the black market. He is not giving us the report. But I am reading from it...

MR. CHAIRMAN: He has replied that the report is under consideration.

SHRI AMARPROSAD CHAKRA-BORTY: But people of India are not getting cement. I want to know what steps he is taking to ensure proper supply of cement. He has given a vague answer. They are sending cement to other countries.

श्री जगदम्बी प्रसाद यादव : श्रीमन्, मैंने पहले ही बताया कि एक्सपोर्ट में भी भूटान और नेपाल को छोड़कर दूसरे देशों को बन्द कर दिया गया है। जहां तक रिपोर्ट की बात है मैंने पहले बताया कि वह अन्डर कंसीडरेशन है। इतके टर्म्स और रिकरेंस मैं बता सकता हूं लेकिन जब तक फाइनल कंसीडरेशन नहीं निकलता है तब तक मैं इसके बारे में बताने में यसमर्थ हूं।

श्री तकाश महरोता: मान्यवर, इस देश में सीमेंट न मिल रहा है और न सीमेंट पर मंत्री जी उत्तर दे रहे हैं। मैं जानना चाहता हूं कि ये जो रिकमेंडेशंस हैं उसमें क्या मिनी सीमेंट प्लांट्स के बारे में रिक्मेंडेशन